

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:750
ANSWERED ON:27.11.2006
DISBURSEMENT OF LOANS BY NAFED
Chowdhury Shri Adhir Ranjan

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the National Agricultural Cooperative Marketing Federation of India (NAFED) has illegally disbursed loans and stood guarantee for several crores in favour of some blacklisted individuals and firms;
- (b) if so, the details thereof;
- (c) whether NAFED has violated the bye-laws and is not working to promote the interest of poor farmers; and
- (d) if so, the details thereof and the corrective steps the Government proposes to take in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

- (a) to (d): The information is being collected and will be laid on the Table of the House.